

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 290/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Anand Kumar Pathak
V/s.
Quosphere Infosolutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. SUBIR KUMAR 1/4 A & PARTNERS
FOR RESPONDENT
21/11/2017

2. Adv. of Tanmay
kulkar i/b
Adv. Sahil
Mahajan
Adv. for
Petitioner
21/11/17

Note: Petitioner is withdrawing the application
with liberty to file fresh application.
21.11.2017

ORDER

C.P. No. 290/I&BC/NCLT/MB/MAH/2017

1. Ld. Representatives of both the sides are present.
2. Ld. Counsel of the Petitioner informed the Bench that the Petitioner is withdrawing the Petition with the liberty to file a fresh Petition. Liberty granted.
3. C.P. No.290/2017 is disposed of as "Withdrawn". To be consigned to records.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 21.11.2017

Vkr

Sd/-

M.K. Shrawat
Member (Judicial)